

STATEMENT

(i) 9 cases	- Export obligation has been fulfilled.
(ii) 1 cases	- Export obligation has been waived.
(iii) 1 cases	- The period for fulfilment of export obligation has been extended.
(iv) 5 cases	- Based on the information received from the firms, Clarifications have been sought from concerned Administrative Ministry regarding fulfilment of export obligation.
(v) 57 cases	- Under adjudication.

[Translation]

New Airports

4570. SHRI AMAR PAL SINGH :
SHRI PANKAJ CHOWDHARY :
SHRI HARIN PATHAK :

Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state :

(a) whether the Government are considering any scheme for the construction of new airports in Uttar Pradesh and other States.

(b) whether the places have been selected for the purpose;

(c) if so, the details thereof, State-wise;

(d) the time by which the construction work of new airports is likely to be started in U.P. and other States; and

(e) the amount likely to be spent on the construction of these new airports, State-wise?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI GHULAM NABI AZAD) : (a) to (e). Airports Authority of India (AAI) has no plan to construct any new airport in Uttar Pradesh. It is proposed to set up new airports at Kargil in Jammu & Kashmir, Tura in Meghalaya and Lengpui in Mizoram at a cost of Rs. 25 crores, Rs.7.20 crores and Rs. 45 crores respectively. The work at Tura and Lengpui airports is likely to commence in 1995-96. The AAI is carrying out a feasibility study on Kargil airport.

[English]

Funds to Gujarat by Nabard

4571. SHRI ARVIND TRIVEDI :
SHRI N.J. RATHVA :

Will the Minister of FINANCE be pleased to state:

(a) the amount of funds provided by NABARD to Gujarat under various schemes during the last three years and current year, so far scheme-wise;

(b) the number of farmers benefited therefrom during the period particularly in the tribal areas of Gujarat; and

(c) the amount of loan recovered so far?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M.V. CHANDRASHEKHARA MURTHY):

(a) National Bank for Agriculture and Rural Development (NABARD) provides refinance facilities to various agencies under schematic lending. The details of purpose-wise disbursements made by NABARD in Gujarat State during the last three years is given in the enclosed Statement.

(b) The number of small farmers benefited by the refinance assistance disbursed by NABARD under schematic lending during the years 1992-93 and 1993-94 is as under :

Year	No. of farmers (in lakhs)
1992-93	1.05
1993-94	1.14

Data on farmers separately in respect of tribal areas of the State is not available.

(c) The amount repaid by banks to NABARD during the last three years under schematic lending in Gujarat State was as under :

Year	Amount (Rs. crores)
1991-92	86.13
1992-93	91.00
1993-94	107.28

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Purpose-wise Refinance Disbursed by NABARD to Various Agencies under Schematic Lending in Gujarat during the year 1992-93, 1993-94 & 1994-95 (Till January, 1995).

Purpose	1992-93	1993-94	1994-95 (till January 1995)
	1	2	3
Minor Irrigation	2119	2465	1296
Land Development	57	116	33
Farm Mechanisation	3989	5503	4322
Plantation/Horticulture	37	82	30
Poultry/Sheep/Piggery	46	96	69
Fisheries	103	100	195
Dairy Development	834	1342	509
Storage and Market Yards	439	947	102
Forestry	53	97	84